Name of Corporate Debtor: LOGICASH SOLUTIONS PRIVATE LIMITED (Company under CIRP)

CIN: U74990MH2009PTC197031

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		y of claims eived	Summary admitted	of claims	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remar ks, if
		No. of claims	Amount	No. of clai ms	Amount of claims Admitted	claims	admitted	under verification		any
1	Secured financial creditors belonging to any classof creditors	1	2,10,46,586	1	2,10,46,586				1	
2	Unsecured financial creditors belonging to anyclass of creditors	2	67,30,091.29	2	67,30,091.29				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	1	37,48,09,559	1	37,05,87,793		42,21,766		7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	2,81,43,809	2	1,74,51,004		1,06,92,805		8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		6	43,07,30,045.29	6	41,58,15,474.29		1,49,14,571			



Annexure-1 Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 17/04/2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.		Identification No.		of claim eived			Details of cl	Details of claim admitted					Amou nt of	Amount of claim	Re mar
			Date of receipt	Amount	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	untof conti ngent claim	nt of any mutua ldues, that may be set- off	claim not admit ted	under verificati on	ks,
1	Limited	L65110GJ1993 PLC020769	23		2,10,46,586		First Charge by way of hypothecati on on entire current assets including book debts of the company both present & future, on Pari Passu basis with HDFC Bank, IDFC Bank and Tata Capital	Corporate Guarantee by NISA Industries Services Private Limited	NO	75.77%					
Tot	al			2,10,46,586	2,10,46,586										1

Annexure-2 Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 17/04/2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. N	Name of	Identificat	Details	of claim		Details	of claim a		Amount of	Amount of	Amount of	Amount of	Rema	
	creditor	ion		eived		Details	oi Ciaiiii a	lamittea		contingent		claim not	claim under	rks, if
10.	Cicuitoi	No.	1000	liveu						claim	dues, that	admitted	verification	-
		INU.								Ciaiiii	· ·	aummteu	vernication	any
											may be set-			
			D			77		****	0/ 0 /		off			
			Date of	Amount	Amount	Nature of	Amou	Whether	% of voting					
			receipt	claimed	of claim	claim	nt	related	share in					
					admitted		covered	party?	CoC					
							by							
							Guaran							
							tee							
5	Sustainable													
	Agro-	U6599MH2 011PLC213	26/12/20			Unsecured –								
1. C	Commercial	011PLC213	23	19,44,702	19,44,702	Business			7.00%					
	Finance	640	23			Loan								
	Limited													
	Kotak	I (5110) 511				TT 1								
	Mahindra	L65110MH	02/04/20	47,85,389.2	47,85,389.2	Unsecured –			15.000/					
2.	Bank		24	9	9				17.23%					
		8137				Loan								
				67.30.091.2	67.30.091.2									
Total				9	9									
2.	Limited	8137	2 4	67,30,091.2	67,30,091.2	Loan			17.23%				_	-

Annexure – 7

Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 17/04/2024

List of operational creditors (Government dues) (Amount in₹)

						of operation	iai ci euit			s) (Amoun	t IIIX)		Ι.			
Sl.	Detail	s of	Claimant	Detai		Details of claim							Amou nt	Amou nt	Amo unt	Remarks, if
		ciaim admitted									claim admitted					
No.				re	eceived							conting ent	of any	of claim	of clai m unde	any
	Depart	Go ver	Identifi	Date of	Amount	Amount	Natur e of	Amount	Amoun t	Whether	% of voting	claim	mutua l	not	r verif icati on	
	ment	nm ent	cation	recei pt	claimed	of claim	claim	covered by	covered by		share in		dues,	admit ted	on .	
			No.			admitted		Security	Guaran tee	party?	CoC, if		that may			
								Interest	tee		applicable		be set- off			
1	Assistant Commiss ioner of CGST & Central Excise Commiss ionerate, Division —I, Belapur Commiss ionerate	GS T	Ministry of Finance, Departmen t of Revenue, Central Board of Indirect Taxes and Customs, CGST & C. Ex Belapur Commissi on		559	37,05,87,79 3/-	1-							42,21,7 66/-		Books of Accounts and other documents demanded from Management of Corporate Debtor Under CIRP is pending for receipt for verification of ST and GST claims
Total					37,48,09, 559	37,05,87,79								42,22,7 66/-		

Name of the corporate debtor: : LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 17/04/2024

Annexure -8

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre		of claim eived	Details of claim admitted						Amount of contin-	Amount of any	Amountof claim not ad-	Amountof claimunder	Remarks,if any
	ditor	Date of receip t	Amount claimed	Amou nt of cl aim ad mitted	Natu re of cl aim	Amoun t covere dby securit y intere st	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	mitted	verifica- tion	
1	Lions Industri al Security and Manage ment Service s Private Limited	024	2,62,46,030/ -	32.51	d		-	-	-	-	-	1,04,71,097.67	-	-
2	Maxim us Infowar s (India) Private Limited	2024	18,97,779	2	Unsecure d	-	-	-	-	-	-	2,21,707	-	-
	Total	l	2,81,43,809	1,74,51,0 04.51	-	-	-	-	-	-	-	1,06,92,804.67	-	-